

आयकर अपीलीय अधिकरण “बी” न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL “B” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं / ITA No.186/PUN/2020  
निर्धारण वर्ष / Assessment Year : 2011-12

Subhash Madanlal Nahar.  
Plot No.E-38/1, MIDC, Chikal,  
Thane, Aurangabad,  
Maharashtra.

.....अपीलार्थी / Appellant

PAN : AARPN5265B.

बनाम / V/s.

The Dy. Commissioner of Income Tax,  
Circle – 1, Aurangabad.

.....प्रत्यर्थी / Respondent

Assessee by : None.  
(Withdrawal Application filed.)

Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 11.03.2021.  
घोषणा की तारीख / Date of Pronouncement : 11.03.2021

**आदेश / ORDER**

The appeal filed by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals) – 1, Aurangabad on 25.11.2019 in relation to the assessment year 2011-12.

2. Before us, the assessee filed a letter dated nil seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the Principal Commissioner of Income Tax, Nashik – 1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 11<sup>th</sup> March, 2021.

**Sd/-**  
**(S.S. VISHWANETHRA RAVI)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(R.S. SYAL)**  
**VICE PRESIDENT**

पुणे / Pune; दिनांक / Dated : 11<sup>th</sup> March, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Commissioner of Income Tax (Appeals) – 1, Aurangabad.
4. Pr.Commissioner of Income Tax – 1, Aurangabad.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “बी” बेंच,  
पुणे / DR, ITAT, “B” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.